

[English]

Representation of SC/ST in the Ministry of Food and Civil Supplies

3120. SHRI MUKUL BAL-KRISHNA WASNIK: Will the PRIME MINISTER be pleased to state:

(a) the total staff strength, the extent of representation of Scheduled Castes and Scheduled Tribes in the Ministry;

(b) the number of gradewise posts reserved for Scheduled Castes and Scheduled Tribes in direct recruitment and in promotions, the number of vacancies there against filled in, deserved, carried forward and lapsed, in groups A, B, C and D separately during the last three years in various organisations of the Ministry of Food and in Ministry of Civil Supplies; and

(c) the present position of backlog in each of these organisations in various classes and the steps taken to fill the backlog and to stop dereservation and lapsing of reserved vacancies?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) to (c) The information is being collected and will be laid on the Table of the House.

Advertisement Rates For Publications

3121. SHRI MUKUL BAL-KRISHNA WASNIK: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the newspaper industry has been demanding normal

advertisement rates for all publications; and

(b) if so, the reaction of the Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) Yes, Sir.

(b) The rates of Government advertisements are determined on the basis of a formula prescribed by an Expert Committee and are reviewed from time to time.

Setting up of Industries in Orissa

3122. SHRI ARJUN CHARAN SETHI: Will the PRIME MINISTER be pleased to refer to the reply given to starred Question No. 79 on July 17, 1991 and state:

(a) the details of the applicants who applied for the issue of industrial licences to set up industries in Orissa and the places where such industries are proposed to be set up;

(b) whether the State Government's application for the issue of letter of intent to set up an integrated Steel Plant in Joint-Sector is included in it; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) Between June, 1988 and 30th June, 1991, 178 applications were received for the grant of Letters of Intent to set up industries in Orissa.

(b) and (c) The Industrial Promotion and Investment Corporation of Orissa Ltd. (IPICOL), a Govt. of